

Name of the Corporate Debtor : Kerala Chamber of Commerce and Industry Date of Commencement of CIRP : 21.02.2022 List of Creditors as on: 14.03.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs)

SI No.	Name of Creditor	Details of Claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks,if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	DCB Bank	08.03.2022	3,19,271	2,21,465	Rent deposit	NIL	NIL	No	NIL	NIL	97,806	NIL	Interest calculated @ 24% compounded. Simple interest @12% admitted.
2	Dr Thomas K Paulose	07.03.2022	7,00,00,000	-		NIL	NIL		NIL	NIL	7,00,00,000	NIL	The claim is not admitted for the want of documents substantiating the claim.
3	Adv. Tom K Thomas	07.03.2022	14,65,250	7,32,625	Award & Compensation	NIL	NIL	No	NIL	NIL	7,32,625	50% allowed	Only 50% admitted. Balance amount can be claimed from Cherupushpam Films. Interest @ 10% on the award amount not calculated by the claimant, hence not considered.
4	Dr.Asok Cheriyan	06.03.2022	9,86,800	0	Interior Furnishing	NIL	NIL	No	NIL	NIL	9,86,800	NIL	Amount spend on interior furnishing cannot be admitted.
5	R1 International	07.03.2022	3,53,46,728	2,86,70,463	Award & Compensation	NIL	NIL	No	NIL	NIL	66,76,265	NIL	Rent paid for another premise due to non delivery of the office space in KTC cannot be admitted.
6	Lalu Samuel	08.03.2022	57,50,000	57,50,000	Award & Compensation	NIL	NIL	No	NIL	NIL	0	NIL	NIL
7	V Narayanan Kutty	07.03.2022	2,50,000	1,25,000	AWARD FEE	NIL	NIL	No	NIL	NIL	1,25,000	50% allowed	50% Arbitration cost is taken as principal amount and balance amount can be claimed from Cherupushpam films
8	M U Vijayalakshmi	07.03.2022	2,87,950	2,87,950	AWARD FEE	NIL	NIL	No	NIL	NIL	-	NIL	Loss of rent and arbitration expenses admitted

9	Davidroots LLP - Arun Dav	08.03.2022	10,23,56,131	8,59,96,561	AWARD FEE	NIL	NIL	No	NIL	NIL	1,63,59,570	50% allowed	50% Arbitration award is taken as principal amount and balance amount can be claimed from Cherupushpam films
10	M K Ali Koya	08.03.2022	5,73,39,000	5,73,39,000	Award & Compensation	NIL	NIL	No	NIL	NIL	-	NIL	Loss of rent as per the arbitration award
11	Dr.Thomas Mattathil	06.04.2022	35,97,000	4,95,375	Award & Compensation	NIL	NIL	No	NIL	NIL	31,01,625	NIL	Stamp duty and registration charges not admitted, Damages as per arbitration award 470000 admitted, half of arbitration costs admitted as per arbitration award, rent claimed not admitted, case fees and expenses not admitted.
<b>TOTAL</b>			<b>27,76,98,130</b>	<b>17,96,18,439</b>							<b>9,80,79,691</b>		